

THE
PARLIAMENTARY DEBATES
OFFICIAL REPORT

IN THE HUNDRED AND ELEVENTH SESSION OF THE RAJYA SABHA

Commencing on the 20th August, 1979 [the 29th Sravana, 1901 (Saka)]

RAJYA SABHA

*Monday, the 20th August, 1979/the
29th Sravana, 1901 (Saka)*

The House met at eleven of the clock. MBf. Chairman in the Chair.

MEMBERS SWORN

1. Shri Syed Shahabuddin (Bihar).
2. Shri Brahmdeo Ram Shastri (Bihar)

**REFERENCE TO TRAGEDY AT
MORVI**

SHRI MANUBHAI PATEL (Gujarat): Sir, before we transact any business more than a thousand have died at Morvi. We should offer our condolence.

SHRI P. RAMAMURTI (Tamil Nadu): We may stand in silence.

SHRI BHUPESH GUPTA (West Bengal): We may stand in silence.

MR. CHAIRMAN: AU right.

*(Hon. Members then stood in silence
for one minute)*

SHRI LAL K. ADVANI (Gujarat): Sir, it may be answered to the Government of Gujarat. C#v~AM>JfcJ

MR. CHAIRMAN: It will be conveyed to the Government of Gujarat.

THE LEADER OF THE HOUSE (SHRI K. C. PANT): Sir, the sentiments of this House should be conveyed not only to the Government of Gujarat but through them to the families of the victims also.

**RESIGNATION OF THE PRIME
MINISTER AND THAT OF COUNCIL OF MINISTERS**

THE LEADER OF THE HOUSE (SHRI K. C. PANT): Sir, the Government has resigned, and there is no business before the House. So, it may be adjourned *sine die*.

SHRI HAREKRUSHNA MALLICK (Orissa): Why has the Government resigned?

MR. CHAIRMAN: Now, for the information of the hon. Members of this august House I will read not the letter sent to me by Shri Charan Singh, *(Interruptions)* Wait for a minute.

SHRI B. D. KHOBRAGADE (Maharashtra): One minute. I should get only one minute.

MR. CHAIRMAN: I will read out the letter for the information of the hon. Members. Then you can take five minutes even.

"Dear Mr. Chairman,

I have submitted my resignation and that of my Council of Ministers to the President. In consequence of this, I request that the business scheduled for today may not be taken up."

So, can I adjourn the House?

HON. MEMBERS: Yes, yes.

SHRI B. D. KHOBRAGADE: So much . . .

MR. CHAIRMAN: The House stands adjourned *sine die*.

The House then adjourned *sine die* at four minutes past eleven of the clock.